

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 229**

**TO BE ANSWERED ON THE 24<sup>TH</sup> JULY, 2024/ SRAVANA 2, 1946 (SAKA)**

**STRENGTHENING THE POLICE NETWORK**

**229 # SHRI NEERAJ SHEKHAR:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether Government has taken steps to strengthen the police network;  
and**

**(b) how the police communication system has met the communication  
needs of the country's public safety and disaster relief organisations?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) and (b): 'Police' is a State subject falling in List-II (State List) of seventh schedule of the Constitution of India. It is primarily the responsibility of the State Governments/UTs to strengthen the police network in their respective State/UT. The efforts of the States for equipping and modernizing of their police forces has been supplemented under the scheme of "Assistance to States & UTs for Modernization of Police" [erstwhile scheme of Modernization of State Police Forces (MPF)]. Under this scheme, central assistance is provided to all the States/UTs for weaponry, equipment for Information Technology, training, advanced communication/forensic equipment, cyber policing equipment etc.**

**Upgradation of police communication system is a continuous process. The Fixed Satellite Services based Captive communication Network- POLNET has been upgraded nationwide to cater to the video, voice and data services of States/UTs Police and Central Armed Police Forces (CAPFs).**

**The Government has accepted the recommendations of Telecom Regulatory Authority of India on “Next Generation Public Protection and Disaster Relief communication networks” for induction of seamless integration of Mission Critical voice, data and video communication for smooth cross-agency communication and coordination among different States/UTs Police, CAPFs, Security and Disaster Relief Agencies.**

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